

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. NO. 53(ND)/17

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER(J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017.

NAME OF THE COMPANY: Sh. Satish Arora and Anr. V/s. M/s. A.R.M.I. Garment Associates Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241/242

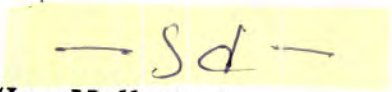
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : None

For the Respondent (s) : None

ORDER

As the matter is part heard, be listed before the regular Bench on 16th January, 2018.


(Ina Malhotra)
(Member (J))